

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 27 OF 2016 (SZ)

Between:

Tribunal on its own motion SUO MOTU
based on the News Item in "Eenadu" Telugu
Daily Main Edition, Hyderabad, 07.02.2016. ... Applicant(s)

AND

The Chief Secretary,
State of Telangana & others ... Respondent(s)

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Date: 23-12-2021.

Place: Hyderabad.

Counsel for the Respondent No.3

REPORT DATED 22-12-2021 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R3) IN SUO MOTU APPLICATION NO. 27 OF 2016

The Hon'ble NGT vide order dated 28.07.2021 directed the following:

"A detailed report regarding the water analysis and sediment analysis as directed by this Tribunal from the hotspots and where the places were pointed out in the newspaper report, on the basis of which case has been Suo Motu registered.

The water samples and sediment samples will have to be taken after the monsoon is over during September and October and then they will have to submit the report.

The respective departments namely, the Municipal Administration and the State Pollution Control Board of both the States are directed to file their further progress report and the status of the water quality in river Krishna on or before 09.11.2021 by e-filing in the form of Searchable PDF/ OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules without fail".

The following are submitted:

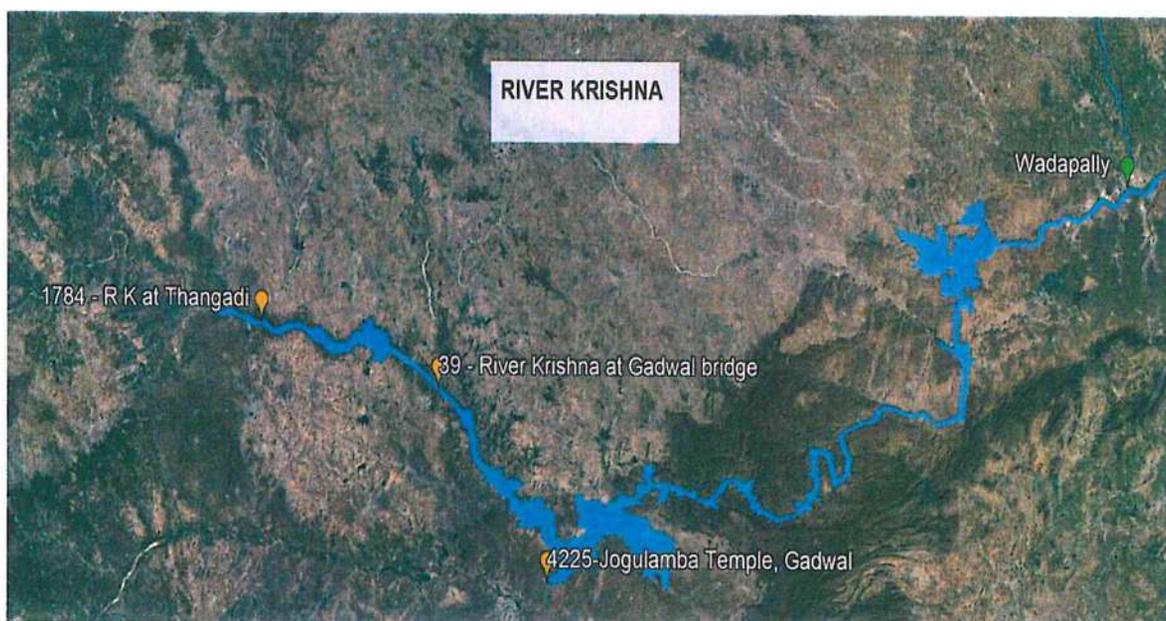
It is to submit that, Telangana State Pollution Control Board carried out the sampling exhaustively at several points in River Krishna including the reference made in the news item at two locations in Telangana state. Further, it is to submit that about 200KMs of River Krishna in Telangana flows through the reserve forest.

The water and sediment samples are collected at 10 locations covering the total stretch of the River Krishna in Telangana from entry into the state at Thangadi to the last point (Wadapally). The samples are collected at each of the location twice in September and October months.

The details of the sampling locations and water quality of River Krishna as per the Central Pollution Control Board classification of the water for Best Designated Use are as follows:

S. no	Collection date	Sample details with location	CPCB Classification
1.	24.09.2021& 23.10.2021	Water sample collected from River Krishna at 100 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
2.	24.09.2021& 23.10.2021	Water sample collected from River Krishna at 200 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
3.	24.09.2021& 23.10.2021	Water sample collected from River Krishna at 300 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
4.	24.09.2021& 23.10.2021	Water sample collected at confluence of River Krishna & Musi at wadapally	Category B
5.	24.09.2021& 23.10.2021	Water sample collected from 100 mts at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
6.	24.09.2021& 23.10.2021	Water sample collected from 200 mts at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
7.	24.09.2021& 23.10.2021	Water sample collected from 300 mts at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist	Category B
8.	30.09.2021& 27.10.2021	Water sample collected from River Krishna at Thangadi (station code - 1784)	Category B
9.	30.09.2021& 27.10.2021	Water sample collected from River Krishna Gadwal (station code - 39)	Category B
10.	30.09.2021& 27.10.2021	Water sample collected at Jogulamba temple, Alampur (station code - 4225)	Category B

The sampling points are plotted on the map and the map is placed below for kind perusal.



The analysis reports of the samples analysed are placed at **Annexure-I** for kind perusal. The analysis reports of the water quality indicate that the water quality is meeting the desired Class 'B' criteria of Best Designated Use (BDU) of CPCB.

As per CPCB classification for Best Designated Use (BDU) of 'B' Class - outdoor bathing (organized) are being met at all the monitored places. The parameters and the range of the results are placed for kind perusal.

S. No	Parameter	Range	CPCB classification for BDU of B class
1.	pH	7.8 - 8.4	6.5 – 8.5
2.	Dissolved Oxygen - mg/l	6.2 - 6.6	5 or >5
3.	Biological Oxygen Demand -mg/l	2.1 – 3	3 or < 3
4.	Total Coliform - MPN/100ml	2 – 12	500 or < 500

It is to submit that the samples of sediments of River Krishna are also collected and analysed at the locations. The analysis results are placed as **Annexure-II** for kind perusal. The environmental standards for quality of the sediments are not prescribed in India. In the absence of the standards, the sediment parameters are compared with the USEPA standards. The

sediments are meeting the standards of USEPA for heavy metals. The range of the metals is as follows:-

Sl. No	Parameter	Range in mg/Kg	Sediment quality guidelines Permissible Exposure limits in mg/Kg
1.	Copper	<0.1-62.5	197
2.	Zinc	20.0-92.0	315
3.	Cadmium	<0.1	3.53
4.	Nickel	<0.1-27	36
5.	Chromium	<0.2	90

In view of the above, it is to submit that the water quality of River Krishna is meeting the desired class 'B' (as per the CPCB classification for Best Designated Use) at all the points monitored. Further, the sediments are meeting the Permissible Exposure Limit of United States Environmental Protection Agency (USEPA).

Sd/-

MEMBER SECRETARY

// T.C.F.B.O //

K. S. Reddy

JOINT CHIEF ENVIRONMENTAL ENGINEER-II,
MME TSPCB, HEAD OFFICE, HYD.



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2109381-2109383
Collected on: 24/09/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 01/10/2021

Collected by: Central Lab
Received on: 25/09/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

- 2109381 - Water sample collected from River Krishna at 100 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109382 - Water sample collected from River Krishna at 200 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109383 - Water sample collected from River Krishna at 300 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result		
		2109381	2109382	2109383
pH	-	8.74	8.77	8.76
Electrical conductivity	µS/cm	608	634	632
Dissolved oxygen	mg/L	6.2	6.3	6.4
Chemical Oxygen Demand	mg/L	13.9	13.9	15
BOD 3 at 27°C	mg/L	3.0	2.8	2.6
Total Suspended Solids	mg/L	< 5	< 5	< 5
Total Dissolved Solids	mg/L	334	359	372
Chlorides as Cl ⁻	mg/L	57	59	59
Sulphates as SO ₄ ⁻²	mg/L	24	29	34
Total Alkalinity as CaCO ₃	mg/L	136	136	146
Total Hardness as CaCO ₃	mg/L	148	152	156
Calcium as Ca+2	mg/L	34	38	45
Magnesium as Mg+2	mg/L	16	14	11
Nitrates	mg/L	12	19	19
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	40	46	48
Potassium as K	mg/L	11	11	11
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.5	1.8	1.9
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	120	110	130
Fecal coliform	MPN/100ml	5	5	5
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	-	-	-
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class.		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)

Joint Chief Environmental Scientist (FAC)



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2109384
Collected on: 24/09/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 01/10/2021

Collected by: Central Lab
Received on: 25/09/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

2109384 - Water sample collected at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result
		2109384
pH	-	8.45
Electrical conductivity	µS/cm	685
Dissolved oxygen	mg/L	6.0
Chemical Oxygen Demand	mg/L	21
BOD 3 at 27°C	mg/L	2.8
Total Suspended Solids	mg/L	< 5
Total Dissolved Solids	mg/L	384
Chlorides as Cl ⁻	mg/L	59
Sulphates as SO ₄ ⁻²	mg/L	29
Total Alkalinity as CaCO ₃	mg/L	148
Total Hardness as CaCO ₃	mg/L	144
Calcium as Ca+2	mg/L	42
Magnesium as Mg+2	mg/L	10
Nitrates	mg/L	24
Phosphates	mg/L	BDL
Sodium as Na	mg/L	58
Potassium as K	mg/L	11
Boron	mg/L	BDL
Free Ammonia	mg/L	BDL
SAR	-	2.4
Residual Chlorine	mg/L	BDL
Total coliform	MPN/100ml	120
Fecal coliform	MPN/100ml	< 2
Heavy Metals		
Copper	mg/L	BDL
Nickel	mg/L	BDL
Zinc	mg/L	BDL
Lead	mg/L	-
Cadmium	mg/L	BDL
Total Chromium	mg/L	BDL
CPCB water quality criteria class		B

Note: Results related to sample as received.
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

**CENTRAL LABORATORY****Analysis Report**

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2109387-2109389

Collected on: 24/09/2021

Test method: Standard Methods of APHA, 23rd Edition

Issue date: 01/10/2021

Collected by: Central Lab

Received on: 25/09/2021

Quantity of the sample: 1 Ltr. sample each

Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

- 2109387 - Water sample collected at 100 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
- 2109388 - Water sample collected at 200 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
- 2109389 - Water sample collected at 300 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result		
		2109387	2109388	2109389
pH	-	8.74	8.30	8.28
Electrical conductivity	µS/cm	626	619	608
Dissolved oxygen	mg/L	6.4	6.5	6.4
Chemical Oxygen Demand	mg/L	11	12	10
BOD 3 at 27°C	mg/L	2.6	2.8	2.6
Total Suspended Solids	mg/L	< 5	< 5	< 5
Total Dissolved Solids	mg/L	373	364	365
Chlorides as Cl ⁻	mg/L	71	78	74
Sulphates as SO ₄ ⁻²	mg/L	34	24	24
Total Alkalinity as CaCO ₃	mg/L	150	160	148
Total Hardness as CaCO ₃	mg/L	148	144	164
Calcium as Ca+2	mg/L	45	40	35
Magnesium as Mg+2	mg/L	9	11	18
Nitrates	mg/L	19	19	19
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	62	68	52
Potassium as K	mg/L	11	11	11
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	2.5	1.9	1.9
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	140	110	79
Fecal coliform	MPN/100ml	5	5	5
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	-	-	-
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

Parameters	CPCB Water Quality Criteria				
	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)

Joint Chief Environmental Scientist (FAC)



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2110376-2110378
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

- 2110376 - Water sample collected from River Krishna 100 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110377 - Water sample collected from River Krishna 200 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110378 - Water sample collected from River Krishna 300 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result		
		2110376	2110377	2110378
pH	-	7.82	8.08	8.14
Electrical conductivity	µS/cm	878	856	878
Dissolved oxygen	mg/L	6.2	6.0	6.2
Chemical Oxygen Demand	mg/L	19	18	21
BOD 3 at 27°C	mg/L	3	3	3
Total Suspended Solids	mg/L	< 5	< 5	< 5
Total Dissolved Solids	mg/L	490	480	484
Chlorides as Cl ⁻	mg/L	93	89	91
Sulphates as SO ₄ ⁻²	mg/L	48	51	50
Total Alkalinity as CaCO ₃	mg/L	225	195	205
Total Hardness as CaCO ₃	mg/L	276	176	264
Calcium as Ca+2	mg/L	37	32	37
Magnesium as Mg+2	mg/L	45	45	42
Nitrates	mg/L	19	18	18
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	58	56	55
Potassium as K	mg/L	11	11	10
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.5	1.5	1.5
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	140	110	170
Fecal coliform	MPN/100ml	8	7	5
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	-	-	-
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110379
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

2110379 - Water sample collected at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result
		2110379
pH	-	8.33
Electrical conductivity	µS/cm	1264
Dissolved oxygen	mg/L	6.0~
Chemical Oxygen Demand	mg/L	24
BOD 3 at 27°C	mg/L	3.0
Total Suspended Solids	mg/L	< 5
Total Dissolved Solids	mg/L	690
Chlorides as Cl ⁻	mg/L	130
Sulphates as SO ₄ ⁻²	mg/L	54
Total Alkalinity as CaCO ₃	mg/L	280
Total Hardness as CaCO ₃	mg/L	308
Calcium as Ca+2	mg/L	40
Magnesium as Mg+2	mg/L	51
Nitrates	mg/L	16
Phosphates	mg/L	BDL
Sodium as Na	mg/L	97
Potassium as K	mg/L	10
Boron	mg/L	BDL
Free Ammonia	mg/L	BDL
SAR	-	2.4
Residual Chlorine	mg/L	BDL
Total coliform	MPN/100ml	170
Fecal coliform	MPN/100ml	5
Heavy Metals		
Copper	mg/L	BDL
Nickel	mg/L	BDL
Zinc	mg/L	BDL
Lead	mg/L	BDL
Cadmium	mg/L	BDL
Total Chromium	mg/L	BDL
CPCB water quality criteria class		B

Note: Results related to sample as received.

BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E – Not meeting A, B, C, D, E criteria.


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110382-2110384
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally

Sample code : Sample details / collection point

- 2110382 - Water sample collected at 100 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
- 2110383 - Water sample collected at 200 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
- 2110384 - Water sample collected at 300 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Unit	Result		
		2110382	2110383	2110384
pH	-	8.69	8.61	8.50
Electrical conductivity	µS/cm	762	786	792
Dissolved oxygen	mg/L	6.4	6.3	6.5
Chemical Oxygen Demand	mg/L	12	14	10
BOD 3 at 27°C	mg/L	2.8	2.8	2.8
Total Suspended Solids	mg/L	< 5	< 5	< 5
Total Dissolved Solids	mg/L	446	490	486
Chlorides as Cl ⁻	mg/L	95	90	93
Sulphates as SO ₄ ⁻²	mg/L	48	52	52
Total Alkalinity as CaCO ₃	mg/L	200	260	210
Total Hardness as CaCO ₃	mg/L	240	292	248
Calcium as Ca+2	mg/L	37	42	46
Magnesium as Mg+2	mg/L	36	47	32
Nitrates	mg/L	11	15	18
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	63	61	69
Potassium as K	mg/L	11	11	11
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.8	1.5	1.9
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	79	110	140
Fecal coliform	MPN/100ml	8	5	7
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
- B-Outdoor bathing (Organised)
- C-Drinking water source after conventional treatment and disinfection
- D-Propagation of Wild life and Fisheries
- E-Irrigation, Industrial Cooling, Controlled Waste disposal
- Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2109497-2109499
Collected on: 30/09/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 12/10/2021

Collected by: AES, ZL, Warangal
Received on: 30/09/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna (NWMP stations)

- Sample code : Sample details / collection point
2109497 - Water sample collected from River Krishna at Thangadi (station code – 1784)
2109498 - Water sample collected from River Krishna Gadwal (station code – 39)
2109499 - Water sample collected from Jogulamba temple, Alampur (station code – 4225)

Parameters	Unit	Result		
		2109497	2109498	2109499
pH	-	7.95	8.09	8.11
Electrical conductivity	µS/cm	813	866	836
Dissolved oxygen	mg/L	6.4	6.5	6.6
Chemical Oxygen Demand	mg/L	10	14	10
BOD 3 at 27°C	mg/L	2.4	2.1	2.1
Total Suspended Solids	mg/L	52	36	< 5
Total Dissolved Solids	mg/L	461	494	492
Chlorides as Cl ⁻	mg/L	69	87	87
Sulphates as SO ₄ ⁻²	mg/L	18	21	19
Total Alkalinity as CaCO ₃	mg/L	260	267	255
Total Hardness as CaCO ₃	mg/L	268	276	180
Calcium as Ca+2	mg/L	67	72	74
Magnesium as Mg+2	mg/L	24	23	23
Nitrates	mg/L	14	14	10
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	53	64	52
Potassium as K	mg/L	8	8	8
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.7	1.7	1.8
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	180	220	180
Fecal coliform	MPN/100ml	4	12	12
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E – Not meeting A, B, C, D, E criteria.

(Dr. M. S. Satyanarayana Rao)

Joint Chief Environmental Scientist



TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110475-2110177

Collected on: 27/10/2021

Test method: Standard Methods of APHA, 23rd Edition

Issue date: 08/11/2021

Collected by: AES, ZL, Warangal

Received on: 28/10/2021

Quantity of the sample: 1 Ltr. sample each

Page No.: 1 of 1

Source: River Krishna (NWMP stations)

Sample code : Sample details / collection point

2110475 - Water sample collected from River Krishna at Thangadi (station code – 1784)

2110476 - Water sample collected from River Krishna Gadwal (station code – 39)

2110477 - Water sample collected from Jogulamba temple, Alampur (station code – 4225)

Parameters	Unit	Results		
		2110475	2110476	2110477
pH	-	7.89	7.94	7.92
Electrical conductivity	µS/cm	962	966	785
Dissolved oxygen	mg/L	6.2	6.4	6.5
Chemical Oxygen Demand	mg/L	12	12	14
BOD 3 at 27°C	mg/L	2.4	2.1	2.1
Total Suspended Solids	mg/L	14	10	6
Total Dissolved Solids	mg/L	616	619	516
Chlorides as Cl ⁻	mg/L	174	113	148
Sulphates as SO ₄ ⁻²	mg/L	54	48	20
Total Alkalinity as CaCO ₃	mg/L	198	160	73
Total Hardness as CaCO ₃	mg/L	256	244	188
Calcium as Ca ⁺²	mg/L	56	56	37
Magnesium as Mg ⁺²	mg/L	28	25	23
Nitrates	mg/L	16	24	12
Phosphates	mg/L	BDL	BDL	BDL
Sodium as Na	mg/L	66	66	56
Potassium as K	mg/L	4	4	4
Boron	mg/L	BDL	BDL	BDL
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.6	1.6	1.5
Residual Chlorine	mg/L	BDL	BDL	BDL
Total coliform	MPN/100ml	220	220	180
Fecal coliform	MPN/100ml	4	12	12
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		B	B	B

Note: Results related to sample as received. BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E – Not meeting A, B, C, D, E criteria.


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2109381(A)-2109383(A)
Collected on: 24/09/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 01/10/2021

Collected by: Central Lab
Received on: 25/09/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally -- Sediment samples

Sample code : Sample details / collection point

- 2109381(A) - Sediment sample collected from River Krishna at 100 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109382(A) - Sediment sample collected from River Krishna at 200 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109383(A) - Sediment sample collected from River Krishna at 300 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Results		
	2109381(A)	2109382(A)	2109383(A)
Colour	Brown	Brown	Brown
State	Solid	Solid	Solid
pH at 25° C	8.77	8.74	8.73
Electrical conductivity - μ S/cm	272.6	206.3	159.5
Copper- mg/kg	< 0.1	< 0.1	< 0.1
Zinc - mg/kg	20	52	60
Cadmium - mg/kg	< 0.1	< 0.1	< 0.1
Nickel - mg/kg	< 0.1	< 0.1	2.6
Chromium- mg/kg	< 0.2	< 0.2	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2109384(A)
Collected on: 24/09/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 01/10/2021

Collected by: Central Lab
Received on: 25/09/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally – Sediment samples

Sample code : Sample details / collection point

2109384(A) - Sediment sample collected at confluence of River Krishna and River Musi at Wadapally (V),
Damaracherla (M), Nalgonda Dist

Parameters	Results
	2109384(A)
Colour	Brown
State	Solid
pH at 25° C	8.66
Electrical conductivity - μ S/cm	252.1
Copper- mg/kg	< 0.1
Zinc - mg/kg	60
Cadmium - mg/kg	< 0.1
Nickel - mg/kg	24
Chromium- mg/kg	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2109387(A)-2109389(A) Collected by: Central Lab
Collected on: 24/09/2021 Received on: 25/09/2021
Test method: Standard Methods of APHA, 23rd Edition Quantity of the sample: 1 Ltr. sample each
Issue date: 01/10/2021 Page No.: 1 of 1

Source: River Krishna at Wadapally - Sediment samples

Sample code : Sample details / collection point
2109387(A) - Sediment sample collected at 100 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109388(A) - Sediment sample collected at 200 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2109389(A) - Sediment sample collected at 300 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Results		
	2109387(A)	2109388(A)	2109389(A)
Colour	Brown	Brown	Brown
State	Solid	Solid	Solid
pH at 25° C	8.77	8.68	8.96
Electrical conductivity - μ S/cm	220.3	277.7	192.5
Copper- mg/kg	< 0.1	< 0.1	< 0.1
Zinc - mg/kg	62	60	60
Cadmium - mg/kg	< 0.1	< 0.1	< 0.1
Nickel - mg/kg	2.6	8.0	18.0
Chromium- mg/kg	< 0.2	< 0.2	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist

**CENTRAL LABORATORY****Analysis Report**

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110376(A)-2110378(A)
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally - Sediment samples

Sample code : Sample details / collection point

- 2110376(A) - Sediment sample collected from River Krishna at 100 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110377(A) - Sediment sample collected from River Krishna at 200 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110378(A) - Sediment sample collected from River Krishna at 300 mts before confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Results		
	2110376(A)	2110377(A)	2110378(A)
Colour	Brown	Brown	Brown
State	Solid	Solid	Solid
pH at 25° C	8.75	8.32	7.91
Electrical conductivity - μ S/cm	588	337	345
Copper- mg/kg	57.6	35.2	62.5
Zinc - mg/kg	96.6	57.0	92.0
Cadmium - mg/kg	< 0.1	< 0.1	< 0.1
Nickel - mg/kg	25.6	18.2	24.6
Chromium- mg/kg	< 0.2	< 0.2	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110379(A)
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally - Sediment samples

Sample code : Sample details / collection point

2110379(A) - Sediment sample collected at confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Results
	2110379(A)
Colour	Brown
State	Solid
pH at 25° C	8.68
Electrical conductivity - μ S/cm	438
Copper- mg/kg	37.6
Zinc - mg/kg	89.7
Cadmium - mg/kg	< 0.1
Nickel - mg/kg	18.6
Chromium- mg/kg	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110382(A)-2110384(A)
Collected on: 23/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: Central Lab
Received on: 25/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna at Wadapally - Sediment samples

Sample code : Sample details / collection point

- 2110382(A) - Sediment sample collected at 100 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110383(A) - Sediment sample collected at 200 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist
2110384(A) - Sediment sample collected at 300 mts after confluence of River Krishna and River Musi at Wadapally (V), Damaracherla (M), Nalgonda Dist

Parameters	Results		
	2110382(A)	2110383(A)	2110384(A)
Colour	Brown	Brown	Brown
State	Solid	Solid	Solid
pH at 25° C	8.76	8.64	8.75
Electrical conductivity - μ S/cm	296	316	182
Copper- mg/kg	51.3	48.2	37.0
Zinc - mg/kg	74.9	69.8	74.9
Cadmium - mg/kg	< 0.1	< 0.1	< 0.1
Nickel - mg/kg	14.6	10.4	8.6
Chromium- mg/kg	< 0.2	< 0.2	< 0.2

Remarks: There are no prescribed standards for sediments


(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2110475-2110177
Collected on: 27/10/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/11/2021

Collected by: AES, ZL, Warangal
Received on: 28/10/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: River Krishna (NWMP stations) – Sediment samples

Sample code : Sample details / collection point

- 2110475 - Sediment sample collected from River Krishna at Thangadi (station code – 1784)
- 2110476 - Sediment sample collected from River Krishna Gadwal (station code – 39)
- 2110477 - Sediment sample collected from Jogulamba temple, Alampur (station code – 4225)

Parameters	Results		
	2110475	2110476	2110477
Colour	Brown	Brown	Brown
State	Solid	Solid	Solid
pH at 25° C	8.65	8.65	8.15
Electrical conductivity - μ S/cm	237.1	119.4	366
Copper- mg/kg	30.3	52.6	30.8
Zinc - mg/kg	47.3	89.4	87.4
Cadmium - mg/kg	< 0.1	< 0.1	< 0.1
Nickel - mg/kg	27.0	21.0	15.0
Chromium- mg/kg	< 0.2	< 0.2	< 0.2

Remarks: There are no prescribed standards for sediments



(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist

Item No.10:

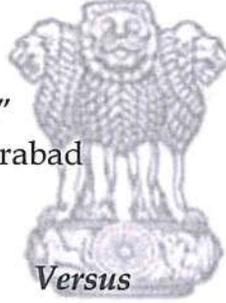
BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.27 of 2016 (SZ)

(Through Video Conference)

IN THE MATTER OF:

Suo Motu Application
News Item published in "Eenadu"
Telugu Daily Main Edition, Hyderabad
Dt.07.02.2016



Versus

सत्यमेव जयते

The Chief Secretary,
State of Telangana,
Hyderabad and Ors.

... Applicant(s)

... Respondent(s)

Date of hearing: 28.07.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. Dr. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s): Suo Motu by Court.

For Respondent(s): Mrs. H. Yasmeen Ali for R1, R2 & R18.

Mr. T. Saikrishnan through

Ms. J. Dayana for R3.

Mr. Basu represented

Mrs. Madhuri Donti Reddy for R4 to R17, R19 & R20.

ORDER

1. As per order dated 08.06.2021, this Tribunal had considered the action plan submitted by the Commissioner and Director of Municipal Administration, State of Telangana dated Nil e-filed on 05.04.2021 which was extracted in Para 4 of the order and then, passed the following order:-

"7. It is seen from the report submitted on behalf of the State of Telangana claimed that no sewage/garbage is being dumped in the Krishna River in their region. However, the newspaper article specifically mentions pollution of Krishna River due to the effluent from the ginning factories in Gadwal region of Jogulamba District, Telangana State. A detailed report may be filed as to how the industrial effluents are treated to ensure zero discharges. It may also be submitted whether sediment samples are tested for checking pollution levels in the river. If not, they are directed to conduct water analysis and sediment analysis in Krishna River and submit a report regarding the same and if there is any pollution or contamination caused, suggest remedial measures as well.

8. The learned counsel appearing for the State of Andhra Pradesh submitted that they have already submitted the progress report, but the office informed that since it was not signed by the person who prepared it, the same was returned.

9. When this was pointed out, the learned counsel appearing for the State of Andhra Pradesh submitted that if some time is granted, they will rectify the same and re-file it and the learned counsel also submitted that if this case is posted to 28.07.2021 along with certain matters relating to Andhra Pradesh, all these cases can be disposed of on that date, as they may come with proper action plan and the progress of the work that is being done on the basis of

the action plan and improvement of the water quality in Krishna River in their region.

10.They are directed to submit a report to this Tribunal on or before 28.07.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

11.The Registry is directed to communicate this order to the official respondents and also to the Chief Secretary of the respective States and also to the Principal Secretaries for Local Administration, Environment, Public Works Department and Irrigation by e-mail immediately for their information and taking further action in this regard to enable them to comply with the direction."

सत्यमेव जयते

2. The case was posted to today for consideration of further report.
3. When the matter came up for hearing today through Video Conference, Mrs. H. Yasmeen Ali represented respondents 1, 2 & 18, Ms. J. Dayana represented Mr. T. Sai Krishnan for 3rd respondent and Mr. Basu represented Mrs. Madhuri Donti Reddy for respondents 4 to 17, 19 & 20.
4. The Commissioner and Director of Municipal Administration, State of Andhra Pradesh filed a status report dated 23.07.2021, e-filed on 27.07.2021 and received today (i.e. 28.07.2021) which reads as follows:-

STATUS REPORT FILED BY COMMISSIONER AND DIRECTOR OF MUNICIPAL ADMINISTRATION, GUNTUR, ANDHRA PRADESH, IN THE MATTER OF WATER POLLUTION OF RIVER KRISHNA AND TUNGABHADRA IN O.A.27 OF 2016 IN SUO MOTU APPLICATION NEWS ITEM PUBLISHED IN "EENADU" TELUGU DAILY MAIN EDITION, HYDERABAD DATED 07.02.2016 -Vs- THE CHIEF SECRETARY, STATE OF ANDHRA PRADESH & OTHERS BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN BENCH, CHENNAI, AS PER ORDER DATED 29.01.2021.

It is submitted that, the River Krishna passes through Vijayawada, Tadepalli, Kondapalli, Macherla and River Tungabhadra passes through Kurnool respectively. Hon'ble NGT (SZ) has reviewing the Action Taken for prevention of Krishna & Tungabhadra River Pollution in OA No.27/2016 by the Order dated 29.01.2021 to direct all the respondents to file further progress report of the action plan for implementation of Solid Waste Management Rules, 2016.

Basing on the above directions, the Commissioners of the Urban Local Bodies concerned have been requested to submit their action taken reports and progress in achievement for prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon'ble NGT in OA No.27/2016 (Annexure-I). Accordingly, all the Commissioners of the ULBs concerned have submitted their action taken reports and progress on achievement for prevention of Krishna & Tungabhadra River Pollution as per the directions issued by the Hon'ble NGT in OA No.27/2016. The details of action taken and progress reported by the Commissioners concerned are as follows:

(1) (i) Vijayawada Municipal Corporation:

Domestic Sewage generation and Treatment:

- It is submitted that the Commissioner, Vijayawada Municipal Corporation in his status report (Annexure-II) submitted that, the Vijayawada Municipal Corporation is generating 148.96 MLD of sewage and treating it in (7) STPs having a total capacity of 130 MLD which are located at Ramalingeswara Nagar, Azithsingh Nagar, Auto Nagar and Jakkampudi. Further (1) STP having a capacity of 20 MLD is under construction at Jakkampudi and the total capacity of the STPs are 150 MLD.

- This STP under construction is proposed for treatment of sewage collected from the Drainage Pumping stations located at Karakatta, HB colony and Kabela under JnNURM - UIG Sewerage - Rs.56.56 Cr package in 06/2009. Presently the sewage receiving from these Drainage Pumping (DP) stations has been diverted to the adjacent 20 MLD STP. Civil works are complete. Electrical and mechanical works to be taken up. Further, due to Covid-19 pandemic situation, there was restriction on transportation of materials and labour. Most of the labour have departed to their native places. As against the proposed time target of December, 2020. It is now requested to grant further extension of time up to 31st March, 2022 to complete the work in full shape. 83% of the Physical progress of the STP works are completed.
- It is further submitted that the Vijayawada Municipal Corporation has taken up protection and restoration of water body 'Payakapuram Cheruvu' with a total amount of Rs.319.88 Lakhs under 14th Finance Commission Grant and the work is in progress. The inlet points which are causing pollution of Krishna River and its Canals in Vijayawada City have been identified and the flow is being diverted to the existing UGD system by laying RCC Pipe lines. MS Coarse Screens have been provided to open drains to remove solid waste like plastic covers garbage, etc., before entering into the canals. Vijayawada Municipal Corporation is proposing to construct silt traps across open drains at the foot of the hills to prevent entry of silt into the canals. Already one silt trap constructed across open drain at Vijayanagar Colony junction near Christurajapuram main road.
- It is submitted that Greenery was developed from Governor pet RTC Depot to Skew Bridge along National Highway along Bandar Canal Bund. Similarly, Development of greenery was also proposed at a cost of Rs.300.00 lakhs along Rivyees Canal Bund from Alankar bridge to ASR Bridge under GoAP grant-in-aid of Rs.50.96 Crores and is in tenders' stage.
- The pollution is considerably mitigated after diverting the flow from these inlets points.

- It is submitted that Vijayawada Municipal Corporation has taken up erection of chain link meshes on both sides of all bridges across three canals and also on certain vulnerable locations along canal bunds in Vijayawada city to avoid throwing of garbage into canals.
- It is submitted that moreover, VMC has demolished nearly (950) unauthorized dwelling houses along the Krishna river bank at Bhavani Ghat area and Punnami Ghat area and rehabilitated the dwellers with housing at Jakkampudi to avoid the pollution of Krishna river and also developed Ghats, grounds and roads during 2016 Krishna Pushkarams.
- It is submitted that people residing nearby the canal bunds have been provided with individual toilets under Individual Household Latrine (IHL) of Swachh Bharat Mission and taken UGD connection to avoid river pollution, on the motivation of the Vijayawada Municipal Corporation and also removed the cattle huts on the river bunds.
- It is submitted that the Vijayawada Municipal Corporation has banned single-use plastic w.e.f. 2nd October, 2019 and imposing fines on shops violating the ban. Vijayawada Municipal Corporation has already established reverse vending machines at 7 places in the city to encourage public to come forward the disposal of PET bottles i.e., neutralize post consumption PET bottle wastes at public places, support in recycling and educate community/passenger about benefit of recycling.
- It is submitted that the Vijayawada Municipal Corporation is utilizing the treated sewage water from mini STP for maintenance of greenery in STP Park in HB Colony. In other STPs also, treated sewage is used for maintenance of greenery and it was proposed to supply 65 MLD of treated sewage to NTPS, Ibrahimpatnam from two STPs i.e., 60 MLD from Ajitsingh Nagar STP and 5 MLD from Jakkampudi STP.
- Letter was addressed to the Managing Director, Vidyut Soudha, Gunadala on 18-09-2020 and the APGENCO authorities have requested the VMC to submit Detailed Project Report regarding the above issue.

- The STP sludge is utilized as manure for the Greenery in STPs at all places.
- The River Krishna is in Category-V. As per the report of the APPCB, the BOD levels at present in Prakasam Barrage is 2.8 mg/L.

(ii) Solid Waste Generation and Disposal:

- It is submitted that in Vijayawada Municipal Corporation the door to door garbage collection is monitored through online. Daily 550 TPD waste is generating in VMC, out of which 240 TPD of Wet waste 310 TPD of Dry waste.

Waste Management Units i.e., Waste to Compost and Waste to Energy have been established in Vijayawada Municipal Corporation. The Waste to Energy plant established at Sing Nagar through M/s Arumugam Arivu Bio Energy, Erode with a capacity of 20 TPD and generating power of 125 KW from 9 tons of vegetable waste and 6 tons of slaughter waste. 4 Nos. of decentralized onsite compost units with a capacity of 40 TPD each were established at Kabela, Urmila Subbarao Nagar, APIIC Colony and Sing Nagar, One windrow composting with a capacity of 50 TPD, and 6 Nos. of Vermi Composting Units with a capacity of 12 TPD were also established in Vijayawada Municipal Corporation for processing the Solid Waste generated in the ULB.

- It is submitted that the Vijayawada Municipal Corporation has cleared 3.06 Lakh Tons of Legacy Waste in 44 Acres through M/s.Zigma Global Environ Solutions Pvt., Limited and the site is utilized for development of park and establishment of MRF facility, and the Corporation is proposed to construct MRF facility with a capacity of 150 TPD at Sing Nagar with a cost of 3.82 Crores and the work is entrusted to M/s.Eco Garb Chennai.
- It is submitted that the Plastic Waste Management Rules, 2016 are being implemented strictly in the Corporation and established Plastic Waste collection and recycling center (Swachhata Kendra) of 5 TPD through M/s.Eco Garb with the support of UNDP and Coco-Cola Company.
- It is submitted that the Vijayawada Municipal Corporation has established 200 TPD capacity of C & D Waste Treatment Plant

through M/s Pro Enviro C&D Waste Management Pvt. Ltd, Vijayawada and processing daily 70 TPD and byproducts like sand and metal of sizes 40mm, 20mm, 6mm size are obtained. By using these materials bricks tiles and paver blocks are manufactured.

- It is further submitted that, the Vijayawada Municipal Corporation has entrusted Bulk Waste Generators to two agencies viz., M/s Eco Garb, Chennai & Cube Bio energy, Chennai. 1500 No. of Household are practicing home composting with 3 TPD of waste generated from the Households. 100 No. of CCTV Cameras are also installed at dump sites, 96 at Loader points, 4 at transfer points (Auto Nagar-2, Sing Nagar-2), and also installed 12 No. of CCTV cameras at 6 STPs.
- It is submitted that by taking all the above steps for implementation of Solid Waste Management rules effectively and to avoid pollution of holy river Krishna and its branch canals, the Vijayawada Municipal Corporation has taken up various IEC activities vigorously through distribution of pamphlets, TV scrolling, campaigns, trainings etc., and the VMC is in the process of inviting professionals to give better technologies to staff for updating their knowledge. Exposure visits are being arranged to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.

(2) (i) Tadepalli Municipality:

Domestic Sewage generation and Treatment:

- It is submitted that the Commissioner Mangalagiri Tadepalli Municipal Corporation in his report (Annexure-III) has submitted that estimated population is around 3,00,000. The sources of water is River Krishna, Buckingham Canal, Guntur Canal and bores drilled near canals. The present water supply status of Mangalagiri - Tadepalli Municipal Corporation is about 21.00 MLD @ 70-80 LPCD to the present population and estimated sewage generates about 16.80 MLD from the total house-holds of the Corporation.
- Further, it is to submit that only two Secretariats/Wards of Tadepalli Locality are situated adjacent to the Krishna River, the population is around 6500, from this sewage generates exactly around 0.36 MLD (as 70 LPCD water is being supplied and 80% of water supply is considered sewage generation).

- In this regard 2 STP's were constructed nearby Krishna River, each of 0.2 MLD (1) at Mahanadu, Road No.07 and (2) at Mahanadu, Road No.19 in downstream of the Prakasam barrage. The test reports of the treated sewage water were also submitted to APPCB earlier. Other wards of the Corporation are located in south side of the river and the sewage is not being discharged into the Krishna River.
- In this regard, it is to submit that two numbers of 1.50 MLD capacity STPs are proposed to treat the domestic waste water on east side of Buckingham canal at Kunchanapalli and west sides of Buckingham canal at Amarareddy Nagar near Parry company. The approximate cost for construction of each 1.50MLD STP plant is Rs.2.50 Cores. One more STP is proposed at Mahanadu Road No.1 with capacity of 0.20 MLD costing Rs.1.50 Cores.
- In view of the above, the Hon'ble National Green Tribunal may be requested to exempt from levying environment compensation as the Corporation has taken preventive measures that only treated effluents from existing STPS is allowed into the water body, after the effluent water samples are tested regularly as per the PCB norms.
- The River Krishna is in Category-V. As per the report of the APPCB, the BOD levels at present in Prakasam Barrage is 2.8 mg/L.

(ii) Solid Waste Management:

- It is submitted that in Tadepalli Municipality, 20056 No. of Households are existing and daily 21 MT of waste is being generated, out of which 16 MT is wet waste and 5 MT is dry waste. 8 MT of wet waste is collected from door to door and for the remaining wet waste, home composting and cluster composting is being practiced. Further, 6 Bulk Waste Generators have been identified and 4 Bulk Waste Generators are practicing onsite composting.

Further, it is submitted that the ban on plastic is being imposed in the ULB and 30 No. of raids have been conducted and 10 KGs of plastic have been seized and an amount of Rs.7600/- has been collected as penalty. 1 MRF center has been established at Seethanagaram and another one at Krishna Nagar is under process.

- It is submitted that Tadepalli Municipality is taking all steps for implementation of SWM Rules, 2016 and also conducting IEC activities through distribution of pamphlets, mike announcement, conducting awareness campaigns along with SHG and local public, conducting meeting with Apartment committees, organizing various activities in schools for creating awareness on SWM and taking all preventive steps to arrest pollution to the river bodies.

3) Kondapalli Municipality

- It is submitted that Municipal Commissioner, Kondapalli in his report (Annexure-IV) has submitted that, the Kondapally Municipality is newly upgraded into Municipality from Grama panchayat. The population of the town is 69575 as per 2011 census and present population is around 89009. Daily 40 MT of waste is being generated in the Municipality, out of which 37 MT is wet waste and 3 MT is dry waste. The sewage generation is nearly 4.8MLD.
- It is submitted that wet waste, the Kondapally Municipality has two vermi compost plants, on which the ULB is composting the segregated wet waste by traditional method by introducing vermi's into it. But due to the time being process and less capacity, identified a land with an extent of 3 Acre in R.S No.50/3&50/4 for Construction of Waste to Compost (WtC) plant and submitted proposals to Swachh Andhra Corporation(SAC).
- It is submitted that for Dry waste, the Kondapally Municipality has stored the segregated dry waste in a moisture less storage point. The ULB has requested Ultratech cements through mail for entering an MoU on Dated:05.12.2020 for taking of dry waste which they can use in kiln. They had sent a draft MoU for collecting dry waste, and the conclusion of MoU with M/s.Ultratech Cements is under process.
- It is submitted that with regard to liquid waste, at present the sewage water from A-Colony, C-Colony, and Security Colony of Kondapally Municipality is treated in the Sewage Treatment Plant (STP) provided in the Security Colony of 0.80MLD capacity and the treated water is discharged into the Budameru diversion channel.

Construction of another STP of 2MLD capacity at B-Colony is completed and will be commissioned by 31-03-2022. A land to an extent of 0.5 Acre is identified at outfall point near River Krishna i.e., Gayatri Nagar, Pavitra Sangamam and DPR has been prepared for construction of 2 MLD STPs with an estimated cost of Rs.5.10 Cr. and the expenditure will be met from 15th Finance Commission funds.

- The River Krishna is in Category-V. As per the report of the APPCB, the BOD level at Pavithrasangamam is 2.4 mg/L.
- This Municipality is newly upgraded into Municipality from Grama panchayat and will take all necessary steps to implement SWM Rules effectively.

(4) Macherla Municipality:

- It is submitted that the Municipal Commissioner, Macherla in his report (Annexure-V) has submitted that, the Macherla Municipality is generating 4.8 MLD of sewage and this ULB is not having any treatment facility. The ULB has prepared a DPR for construction of 3 STPs with a capacity of 6 MLD with a cost of Rs.15.70 Crores and proposal sent to Government.
- It is submitted that the Macherla Municipality has already taken up steps for protection and restoration of water body 'Quarry Pit' with a total amount of Rs.100.00 Lakhs under 14th Finance Commission Grant and the work is in progress. The people living nearby the water body have been provided with individual toilets under Individual Household Latrine (IHHL) under Swachh Bharat Mission.
- It is submitted that the Macherla Municipality is monitoring the Solid Waste Management activities through Online Waste Management System. 25 MT of waste is being generated in the ULB, out of which 13 MT is wet waste and 12 MT is dry waste.

One decentralized Waste to Compost plant has been established with a capacity of 10 TPD at Dump Yard, near Brahmanaidu Cheruvu to process the wet waste. Expression of Interest has been called for bio-mining of legacy waste.

- It is submitted that, 2 Material Recovery Facilities (MRFs) have been established to manage the dry waste collected from the HHs with a capacity of 6 TPD one at Market Yard and another nearby LCK Factory.
- It is submitted that the ULB is conducting IEC Activities, Campaigns/Trainings in implementation of Solid Waste Management Rules and Hon'ble NGT directions. The ULB is in the process of inviting professionals to give better technologies to staff for updating their knowledge, and proposed for exposure visits to the staff under Swachha Bharat Programme for better maintenance of sanitation with latest technology.
- It is submitted that Macherla Municipality is taking every care to avoid pollution of River Krishna and its branch canals and hence it is submitted for consideration and grant of further extension of time up to 31.03.2022.

5) (i) Kurnool Municipal Corporation

Liquid Waste Management: -

- It is submitted that the Commissioner, Kurnool Municipal Corporation in his report (Annexure-VI) has submitted that the Kurnool Corporation is having 5,65,000 populations and the regular water supply 76.27 MLD and the sewage generation is 56.00 MLD.
- At present 3 Nos of STP's of 0.80 MLD each aggregating to 2.40 MLD are operational since 2019 at river Tunga Bhadra (1.60 MLD) and Hundri (0.80 MLD) and the sewage water analysis like BOD, COD, TDS etc., are being regularly monitored and reports submitted to APPCB periodically.
- Another 2 plants (10MLD + 2MLD) aggregating to 12 MLD are under construction with SBR Technology under AMRUT Phase-II and the project will be completed by March 2022 and will be operational by June, 2022.
- For a capacity of 35.60 MLD and the collection system on River Tunga Bhadra, for which Detailed Project Report is proposed for the Rs.79.78 Crores through APUIAML and appraised to State Government for financial assistance and the project may take 3 years for execution and may be operational by 2026.

- For balance 6MLD on River Hundri, DPR will be prepared and the work will be taken up with available funds.
- The Thungabhadra River is in Category-IV. As per the report of the APPCB, at present the BOD level at U/S of Kurnool Town is 2.5 mg/L.

(ii) Solid Waste Management:-

(a). Door to Door collection & Transportation:

- It is submitted that the Kurnool Municipal Corporation is having 52 Wards with 1,13,000 households and door to door collection is strictly implemented with source segregation of wet waste and dry waste separately and, for transportation of wet & dry waste, 17 Nos. of Separate Compartment Tractors, 9 Nos. of Autos, 5 Nos. of Tippers, 5 Nos. of Big Compactors, 10 Nos. of Mini Compactors and Trucks have been engaged and the garbage is being transported to Gargeyapuram dump yard. The total waste generation is 140MT of wet waste and 40MT of dry waste.

(b). Wet Waste Management:

For wet waste processing, Request for Proposal (RfP) was invited and participated by a single bidder who has quoted abnormal tipping fee and hence it was cancelled and fresh RfP has to be invited soon. Under trail basis, the agency named as "Save Nature" has come forward for processing of wet waste into fertile manure and M.O.U. was concluded for a period of 6 months duly obtaining C.R.form Special Officer and District Collector on the basis of 25% of produced manure or by cash adjustable to Municipal Corporation and it is under progress.

Further for dry waste processing (M.R.F.) Expression of interest 2nd call was called, but no bidder has participated for this also. The Corporation has taken up on trail basis through Municipal Workers and screening of useful materials such as paper, card board, metal, stones, glass etc., by using mechanical vibrator and these useful materials are disposed to "Srivi Green Energy" at a minimum cost.

Further for disposing of plastic waste, the Municipal Corporation has concluded M.O.U with "Shrivi Green Energy" who is an authorized agency from APPCB for production of fuel from plastic waste and hence the plastic waste is being sent to the above said agency.

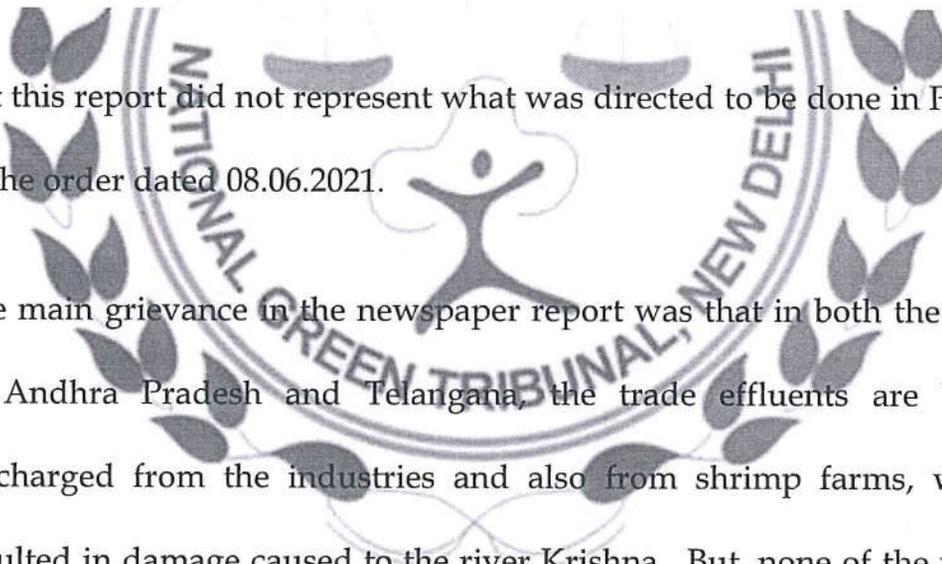
(c) Legacy Waste:

- Earlier the Municipal Corporation has dumped the waste at Joharapuram old abounded dump yard which is accumulated about 1,50,000 metric tonnes spreaded in 22.30 Acres. Dumping of garbage at this site was stopped in the year 2010, as it is located nearer to the habitation.
- Further the Municipal Corporation has cleared about 4 to 5 Acrs of dump area so as to establish C & D (Construction and Demolition) waste plant in that portion and construction of shed is also completed and C & D waste is stored in the cleared portion.
- Request for Proposal (RfP) was invited for bio-mining of legacy waste and the agency, M/S Sagar Motors Lathoor, Maharashtra was the successful bidder and same was addressed to the Commissioner and Director of Municipal administration A.P. Guntur for according Administrative Sanction. Further a letter was addressed to the Managing Director, Swachh Andhra Corporation, Vijayawada to resume the process of Tender approval with Commitee-3 vide Lr. No: 8404/2019/F1 dated: 23.03.2021. Bio-mining of Legacy Waste processing will be taken up soon after according the approvals.
- In view of the above, I humbly submit that the Department is taking all steps for implementation of SWM Rules, 2016 and issued instructions from time to time directing the Commissioners of all the ULBs in the State for taking immediate action on implementation of the Hon'ble National Green Tribunal's directions (Annexure-VII).
- Further, it is also submitted that Government have approved the Request for Proposal (RFP) submitted by the Managing Director, Swachh Andhra Corporation, Vijayawada for remediation of existing MSW dump sites through Bio-Mining process in Urban Local Bodies vide G.O.Rt.No.102, dated 12-3-2021 of MA & UD (UBS) Department (Annexure-VIII) and also directed the Urban Local Bodies before floating of RFP, the Urban Local Bodies have to conduct Total Station Survey with 1M contour intervals or drone mapping of any landfill/dumping site must be done to finalize the quantity of Legacy waste in Cum/MT., to ensure precursor study with history of the site and make composition analysis of waste prior to floating the RFP.

- Government have also constituted several committees for scrutiny of the tenders floated on RFP for Remediation of existing MSW dumpsites through Bio-Mining Projects in the Urban Local Bodies vide G.O.Rt.No.103, dated 12-3-2021 of MA & UD (UBS) Department (Annexure-IX).
- The Engineer-in-Chief, Public Health, Tadepalli, who is also taking steps for establishment of Sewage Treatment Plants for treatment of water to avoid pollution of rivers and water bodies and the Managing Director, Swachh Andhra Corporation, Vijayawada is taking steps for establishment of Faecal Sludge Treatment Plants, which was also mentioned in the Monthly Progress Report (MPR). The Monthly Progress Reports for the months from February, 2021 to May, 2021 submitted to the Ministry of Jal Sakthi, Government of India is herewith submitted for kind perusal (Annexure-X to XIII). The 3rd Quarterly report on OA 673 of 2018 submitted to the Ministry of Jal Shakti, Government of India, New Delhi is also submitted for kind perusal (Annexure-XIV).
- It is also humbly submitted that, Government has initiated a State-wide movement to build a Clean Andhra Pradesh (CLAP) with an aim to achieve 'Bin Free-Litter Free-Garbage Free' cities, Visual Cleanliness of the Cities, 100% source segregation with community participation, encouraging home composting and onsite waste treatment, 100% Door to Door collection and treatment of 100% Solid Waste generated and the programme will be launched within two months.
- 100 Days Action Plan is a preparatory phase for launch of Clean Andhra Pradesh (CLAP) has been taken up. During the preparatory period, all the Urban Local Bodies have to take up certain activities like sensitization on Sanitation, ODF sustainability, elimination of Garbage Vulnerable Points, elimination of Water logging areas, cleaning of Water bodies and awareness on Source segregation in Educational Institutions, Households, awareness on Home Composting and practicing of onsite composting by the Bulk Waste Generators etc., have to be taken up by all the Urban Local Bodies duly involving the Ward Volunteers, Ward Secretaries, SGH members etc.,

- Government is planning to provide about 3100 compartmentalized Garbage Tippers and 1800 e-Autos to the Urban Local Bodies @ one vehicle for each ward initially to collect Wet Waste, Dry Waste and Hazardous Waste from each and every Household.
- About 245 Garbage Transfer Stations are proposed to construct in all the 124 ULBs under 15th Finance Commission Grants.
- Instructions were issued to all the Urban Local Bodies to provide 3 colored bins to every household to collect Wet Waste, Dry Waste and Hazardous Waste from each and every Household.
- I further submitted that, the Department is taking all possible steps for implementation of SWM Rules, 2016 and prevention of pollution of river stretches and water bodies and regularly monitoring with all the concerned for implementation of the directions of the Hon'ble National Green Tribunal issued from time to time.

The above report is placed before the Hon'ble Tribunal for its kind consideration and to pass appropriate Orders.

- 
5. But this report did not represent what was directed to be done in Para 7 of the order dated 08.06.2021.
 6. The main grievance in the newspaper report was that in both the State of Andhra Pradesh and Telangana, the trade effluents are being discharged from the industries and also from shrimp farms, which resulted in damage caused to the river Krishna. But, none of the water analysis report shows that from which location samples were taken up and whether the water samples as well as sediments were taken from the places where it was specifically mentioned in the newspaper report.

7. Further, there was no time line given by the State of Andhra Pradesh about when the proposed STPs and bio-mining of legacy waste will be completed and in some cases, the project proposals are only at administrative sanction level.
8. When this was pointed out, the learned counsel appearing for the Telangana Pollution Control Board as well as Andhra Pradesh Pollution Control Board submitted that they will come with a detailed report regarding the water analysis and sediment analysis as directed by this Tribunal from the hotspots and where the places were pointed out in the newspaper report, on the basis of which case has been Suo Motu registered.
9. The water samples and sediment samples will have to be taken after the monsoon is over during September and October and then they will have to submit the report.
10. The States of Telangana as well as Andhra Pradesh are directed to file a further progress report regarding the establishment of Sewage Treatment Plants and also implementation of the Solid Waste Management Rules, 2016 including the disposal of legacy waste which are lying in the dump yards which are also probable cause of pollution to the river Krishna.

11. Both States must show serious concern about the responsibility to protect the environment as contemplated under Article 48 A of the Constitution of India to protect the river against the pollution and encroachment, as water is not only intended for agriculture but also drinking and other purposes and also required for survival of aquatic life as well.

12. The respective departments namely, the Municipal Administration and the State Pollution Control Board of both the States are directed to file their further progress report and the status of the water quality in river Krishna on or before 09.11.2021 by e-filing in the form of Searchable PDF/ OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules without fail.

13. The Registry is directed to communicate this order to all the Government Departments including Chief Secretary, Principal Secretary for Environment, Municipal Administration and Rural Development, Irrigation and Public Works Department of both the State of Telangana and Andhra Pradesh by e-mail immediately for their information and also for providing necessary guidelines and directions, including technical as well as financial support, if any required, so as to implement the scheme already launched by the respective local bodies at the earliest so as to protect the river Krishna from future pollution.

14. For consideration of further report, post on 09.11.2021.

Sd/-

.....J.M.
(Justice K. Ramakrishnan)

Sd/-

.....E.M.
(Dr. K. Satyagopal)

O.A. No.27/2016,
28th July, 2021. Mn.



Item No.7:

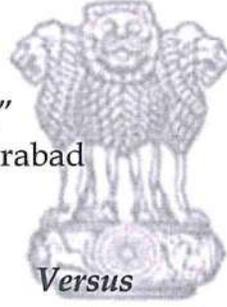
BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.27 of 2016 (SZ)

(Through Video Conference)

IN THE MATTER OF:

Suo Motu Application
News Item published in "Eenadu"
Telugu Daily Main Edition, Hyderabad
Dt.07.02.2016



Versus

सत्यमेव जयते

The Chief Secretary,
State of Telangana,
Hyderabad and Ors.

... Applicant(s)

... Respondent(s)

Date of hearing: 09.11.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. Dr. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s): Suo Motu by Court.

For Respondent(s): Mrs. Renuka represented
Mrs. H. Yasmeen Ali for R1, R2 & R18.
Mr. T. Saikrishnan through
Ms. J. Dayana for R3.
Mrs. Madhuri Donti Reddy for R4 to R17, R19 & R20.

ORDER

1. As per order dated 28.07.2021, this Tribunal had considered the status report submitted by the Commissioner and Director of Municipal Administration, State of Andhra Pradesh dated 23.07.2021, e-filed on 27.07.2021 extracted in Para 4 of the order and then, passed the following order:-

"5. But this report did not represent what was directed to be done in Para 7 of the order dated 08.06.2021.

6. The main grievance in the newspaper report was that in both the State of Andhra Pradesh and Telangana, the trade effluents are being discharged from the industries and also from shrimp farms, which resulted in damage caused to the river Krishna. But, none of the water analysis report shows that from which location samples were taken up and whether the water samples as well as sediments were taken from the places where it was specifically mentioned in the newspaper report.

7. Further, there was no time line given by the State of Andhra Pradesh about when the proposed STPs and bio-mining of legacy waste will be completed and in some cases, the project proposals are only at administrative sanction level.

8. When this was pointed out, the learned counsel appearing for the Telangana Pollution Control Board as well as Andhra Pradesh Pollution Control Board submitted that they will come with a detailed report regarding the water analysis and sediment analysis as directed by this Tribunal from the hotspots and where the places were pointed out in the newspaper report, on the basis of which case has been Suo Motu registered.

9. The water samples and sediment samples will have to be taken after the monsoon is over during September and October and then they will have to submit the report.

10. The States of Telangana as well as Andhra Pradesh are directed to file a further progress report regarding the establishment of Sewage Treatment Plants and also implementation of the Solid Waste Management Rules, 2016 including the disposal of legacy waste which are lying in the dump yards which are also probable cause of pollution to the river Krishna.

11. Both States must show serious concern about the responsibility to protect the environment as contemplated under

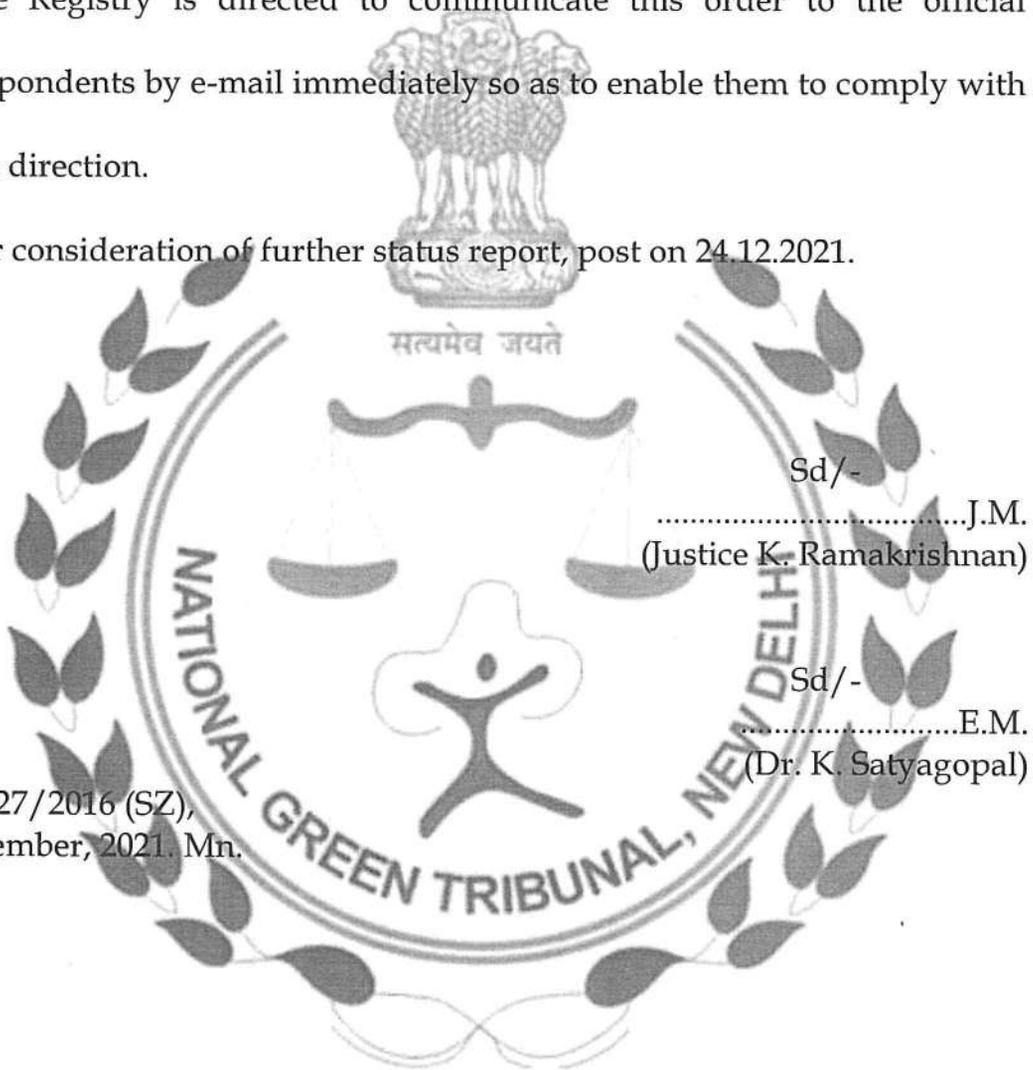
Article 48 A of the Constitution of India to protect the river against the pollution and encroachment, as water is not only intended for agriculture but also drinking and other purposes and also required for survival of aquatic life as well.

12. The respective departments namely, the Municipal Administration and the State Pollution Control Board of both the States are directed to file their further progress report and the status of the water quality in river Krishna on or before 09.11.2021 by e-filing in the form of Searchable PDF/ OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules without fail.

13. The Registry is directed to communicate this order to all the Government Departments including Chief Secretary, Principal Secretary for Environment, Municipal Administration and Rural Development, Irrigation and Public Works Department of both the State of Telangana and Andhra Pradesh by e-mail immediately for their information and also for providing necessary guidelines and directions, including technical as well as financial support, if any required, so as to implement the scheme already launched by the respective local bodies at the earliest so as to protect the river Krishna from future pollution."

2. We have received the request from the Commissioner and Director of Municipal Administration, State of Andhra Pradesh and also from the Andhra Pradesh Pollution Control Board through its Member Secretary seeking time for submission of the report.
3. Considering the circumstances, we feel that some more time can be granted to the official respondents of Andhra Pradesh mentioned above to file their reports as directed.
4. The learned counsel appearing for the State of Telangana as well as the Telangana State Pollution Control Board wanted some more time to file their further status report regarding the implementation of the Solid Waste Management Rules, 2016 within their jurisdiction.

5. All the officials are directed to file their respective reports to this Tribunal as directed on or before 24.12.2021 by e-filing in the form of searchable PDF/OCR supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.
6. The Registry is directed to communicate this order to the official respondents by e-mail immediately so as to enable them to comply with the direction.
7. For consideration of further status report, post on 24.12.2021.



O.A. No.27/2016 (SZ),
09th November, 2021. Mn.